

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No.698/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Inspira Martifer Solar Ltd.-Vs-Alex Green Energy Pvt.Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. JISHNU CHOWDHURY, Adv
2. MR. A. AGARWALLA, Adv
3. MISS. FARNAZ NASIM, Adv
4. MISS. URMILA CHAKRABORTY, Adv

Respondent

F. Nasim
12/2/18

Petitioner

1. Mr. Sakyaachi Choudhury, Adv
2. Mr. Rajarshi Dutta, Adv
3. Ms. Deepakali Datta, Adv
4. Mr V.V.V. Sanjay, Advocate

B. Datta

12/2/18

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)